

16.

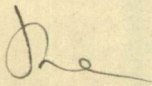
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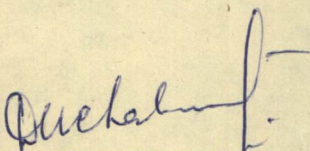
Present : Sh.D.K.Nag, counsel for the applicant.

Sh.M.L.Verma, counsel for the respondents.

The learned counsel for the applicant states that in view of the reply given by the respondents in para 5 (viii), he wishes to withdraw the application. Prayer is allowed. The case is disposed of as withdrawn.


(J.P. SHARMA)

MEMBER(J)


(D.K. CHAKRAVORTY)

MEMBER(A)